

ITEM NO.20

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.231/2019

AJAY BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.68575/2022 - APPLICATION FOR PERMISSION, IA No.127278/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.197643/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.105264/2022 - CANCELLATION OF BAIL, IA No.45387/2022 - CANCELLATION OF BAIL, IA No.82439/2020 - CANCELLATION OF BAIL, IA No.90520/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.127279/2019 - EXEMPTION FROM FILING O.T., IA No.197646/2022 - EXEMPTION FROM FILING O.T., IA No.197640/2022 - EXEMPTION FROM FILING O.T., IA No.60640/2022 - INTERVENTION APPLICATION, IA No.232846/2023 - INTERVENTION/IMPLEADMENT, IA No.197638/2022 - INTERVENTION/IMPLEADMENT, IA No.187812/2022 - INTERVENTION/IMPLEADMENT, IA No.70231/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.44710/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(CrI.) No.547/2023 (X)

(With IA No.227578/2023-EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No.565/2023 (X)

(With IA No.230803/2023-EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No.557/2023 (X)

(With IA No.229188/2023-STAY APPLICATION and IA No.229185/2023-EXEMPTION FROM FILING O.T.)

W.P.(C) No.1071/2017 (PIL-W)

(With IA No.80942/2018 - CLARIFICATION/DIRECTION, IA No.84572/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.80240/2018 - INTERVENTION/IMPLEADMENT)

W.P.(CrI.) No.33/2019 (X)

(With IA No.49410/2022 - APPLICATION FOR PERMISSION, IA No. 67085/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 146324/2022 - EXEMPTION FROM FILING O.T., IA No. 67081/2020 - MODIFICATION and IA

No. 146322/2022 - STAY APPLICATION)

W.P.(CrI.) No.132/2019 (X)

(With IA No.16846/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.95147/2019 - DOCUMENT TAKEN ON RECORD, IA No.74236/2019 - EX-PARTE STAY, IA No.16848/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.85395/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.58546/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.85391/2020 - MODIFICATION OF COURT ORDER and IA No.85790/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No.222/2019 (X)

(With IA No.28509/2022 - DISCHARGE OF ADVOCATE ON RECORD)

W.P.(CrI.) No.240/2019 (X)

(With IA No. 132377/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.254/2019 (X)

(With IA No.121637/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.159590/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.24153/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.121638/2023 - EXEMPTION FROM FILING O.T., IA No.159592/2021 - EXEMPTION FROM FILING O.T. and IA No.24156/2021 - EXEMPTION FROM FILING O.T.)

S.L.P.(CrI) No.9000/2019 (II-C)

W.P.(CrI.) No.296/2019 (X)

(With IA No.76187/2020 - APPLICATION FOR PERMISSION, IA No.164488/2019 - APPROPRIATE ORDERS/DIRECTIONS and IA No.76191/2020 - EXEMPTION FROM FILING AFFIDAVIT)

S.L.P.(CrI) No.1669/2020 (II-A)

(With IA No.114148/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.56072/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.33908/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.33909/2020 - EXEMPTION FROM FILING O.T., IA No.56071/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.33907/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No.116/2020 (X)

(With IA No.46987/2020 - EXEMPTION FROM FILING O.T. and IA No.46986/2020 - STAY APPLICATION)

W.P.(CrI.) No.115/2020 (X)

(With IA No.144833/2022 - APPLICATION FOR PERMISSION and IA No. 46809/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.208/2020 (X)

(With IA No.71039/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 80104/2021 - PERMISSION TO REPLACE THE PAGE)

W.P.(CrI.) No.530/2021 (X)

(With IA No.165876/2021 - GRANT OF BAIL)

W.P.(CrI.) No.107/2022 (X)

(With IA No.85256/2022 - ADDITION/DELETION/MODIFICATION PARTIES and IA No. 38103/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.96/2022 (X)

(With IA No.85251/2022 - ADDITION/DELETION/MODIFICATION PARTIES, IA No.59663/2022 - CONDONATION OF DELAY IN FILING and IA No.36004/2022 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(CrI.) No.94/2022 (X)

(With IA No.85247/2022 - ADDITION/DELETION/MODIFICATION PARTIES and IA No.35465/2022 - APPROPRIATE ORDERS/DIRECTIONS)

M.A. No.2043/2022 in W.P.(CrI.) No.304/2018 (X)

(With IA No.171924/2022 - APPLICATION FOR PERMISSION and IA No.171549/2022 - INTERVENTION/IMPLEADMENT)

M.A. No.2082/2022 in W.P.(CrI.) No.304/2018 (X)

(With IA No.185997/2022 - APPLICATION FOR PERMISSION and IA No. 185999/2022 - INTERVENTION/IMPLEADMENT)

Diary No.40673/2022 (X)

W.P.(CrI.) No.159/2019 (X)

(With IA No.49354/2022 - APPLICATION FOR PERMISSION, IA No. 85910/2019 - CLARIFICATION/DIRECTION, IA No.146329/2022 - EXEMPTION FROM FILING O.T. and IA No. 146327/2022 - STAY APPLICATION)

W.P.(CrI.) No.207/2019 (X)

(With IA No.112634/2019 - EX-PARTE STAY)

W.P.(CrI.) No.196/2019 (X)

(With IA No.107830/2019 - EX-PARTE STAY)

W.P.(CrI.) No.221/2019 (X)

(With IA No.14360/2022 - DISCHARGE OF ADVOCATE ON RECORD)

W.P.(CrI.) No.241/2019 (X)

(With IA No.132389/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.238/2019 (X)

(With I.A No.132194/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No.259/2019 (X)

(With IA No.141211/2019 - STAY APPLICATION)

S.L.P.(CrI) No.8936/2019 (II-C)

(With IA No.6237/2021 - CONDONATION OF DELAY IN FILING)

W.P.(CrI.) No.330/2019 (X)

(With IA No.177218/2019 - EX-PARTE STAY, IA No.177219/2019 - EXEMPTION FROM FILING O.T., IA No.48607/2020 - EXEMPTION FROM PERSONAL APPEARANCE and IA No.64119/2020 - EXTENSION OF TIME)

W.P.(CrI.) No.357/2019 (X)

(With IA No.60556/2020 - APPLICATION FOR PERMISSION, IA No. 191565/2019 - EX-PARTE STAY, IA No.191574/2019 - EXEMPTION FROM FILING O.T. and IA No.60438/2020 - EXEMPTION FROM PERSONAL

APPEARANCE)

W.P.(CrI.) No.353/2019 (X)

(With IA No.191192/2019 - EX-PARTE STAY, IA No.191193/2019 - EXEMPTION FROM FILING O.T., IA No.60434/2020 - EXEMPTION FROM PERSONAL APPEARANCE and IA No.80475/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No.361/2019 (X)

(With IA No.60553/2020 - APPLICATION FOR PERMISSION, IA No.90014/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.193299/2019 - EX-PARTE BAIL, IA No.193300/2019 - EX-PARTE STAY, IA No.193303/2019 - EXEMPTION FROM FILING O.T. and IA No.60386/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

S.L.P.(CrI) Nos.2415-2416/2020 (II-B)

W.P.(CrI.) No.205/2020 (X)

(With IA No.69886/2020 - CLARIFICATION/DIRECTION and IA No.80117/2021 - PERMISSION TO REPLACE THE PAGE)

Date : 20-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

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**By Courts Motion**

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**Mr. P.S. Sudheer, AOR**

**Mr. Rishi Maheshwari, Adv.**

**Ms. Anne Mathew, Adv.**

**Mr. Bharat Sood, Adv.**

**Ms. Miranda Solaman, Adv.**

**Mr. Kedar Nath Tripathy, AOR**

**UPON hearing the counsel the Court made the following**

**O R D E R**

- 1 List all the Writ Petitions and the Miscellaneous Applications on 28 November 2023.
- 2 The Special Leave Petitions are de-tagged from this batch of matters and be listed separately on 28 November 2023.

**Writ Petition (Civil) No 1071 of 2017**

- 1 Mr Vijay Pal Dalmia, the petitioner who is appearing in person, seeks the permission of the Court to withdraw the Petition.
- 2 The Petition is dismissed as withdrawn.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**